THE HIGH COURT OF MEGHALAYA:SHILLONG NOTICE

No.HCM.III/166/2019-Judl./Part-I/435 Dated Shillong, the 1st August, 2023

With the approval of the Hon'ble the Chief Justice, High Court of Meghalaya, it is notified for the information of all concerned that the following new matters and matters which have been already listed before the Single Bench of Hon'ble Mr. Justice W. Diengdoh will now be appear before the Single Bench of Hon'ble Mr. Justice B. Bhattacharjee on the dates indicated:

Date	Case no.
02.08.2023	1. BA No.23/2023 (new matter)
	2. WP(C)239/2023(new matter)
	3. Crl.A/11/2023
	4. BA/19/2023
	5. Crl. Petn./46/2023
	6. Crl. Petn./47/2023
	7. Crl. Petn./48/2023
	8. Crl. Petn./49/2023
	9. Crl. Petn./50/2023
	10. WP(C)20/2015 with MC(WPC)21/2015
	11. WP(C)323/2015
	12. Crl. Rev.P 6/2017
	13. Crl. Petn./42/2022
	14Crl Rev.P./1/2023 with Crl. M.C./1/2023,
	Crl.MC/5/2023 and Crl. MC/35/2023
03.08.2023	1. Crl. Petn./7/2023
	2. Crl.Rev.P/11/2023
	3. Crl.Pet/54/2023
	4. Crl.Pet/60/2023 with CrlMC/47/2023
	5. Crl.Pet/73/2023
	6. Crl.Petn./76/2023
	7. WP(C)345/2015
	8. WP(C) 102/2017
	9. Crl.Petn./29/2018
	10. Crl.Petn./30/2018
	11. Crl.Pet./31/2018
	12. WP(C)125/2018
	13.WP(C)520/2018
	14. Crl.Rev P.9/2022 with Crl. MC 43/2022
	15. Crl.Rev P.15/2022

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	16.Crl.Rev.P.17/2022
	17. AB/11/2023
	18. AB.12/2023
04.08.2023	1. Crl.Pet/42/2023
	2. Crl.Petn./43/2023
	3. Crl.Pet/80/2023
	4. WP(C)148/2014
	5. WP(C)274/2016
	6. WP(C)28/2017
	7. WP(C)187/2017
	8. WP(C)373/2018
	9. Crl.Rev P./12/2022
	10. Crl A.15/2022
	11. Crl.A.4/2023 with Crl MC/26/2023
	12. Crl.A/5/2023 with Crl.MC/27/2023
	13. Crl.Rev.P./10/2023 with Crl.MC/50/2023

BY ORDER

Memo.No.HCM.III/166/2019-Judl./Part-I/<u>435</u>-A Dated Shillong, the 1st August, 2023 Copy to: -

- 1. The Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of His Lorcship.
- 2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 3. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 4. The P.S to Hon'ble Mr. Justice B. Bhattacharjee, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 5. The P.S to Advocate General/Addl. Advocate General, Meghalaya, Shillong for favour of kind information.
- 6. The P.A to the Registrar General, High Court of Meghalaya, Shillong for favour of kind information.
- The Deputy Solicitor General/ Central Government Counsel, High Court of Meghalaya, Shillong for favour of kind information.
- 8. The President/ Secretary, High Court Bar Association, Shillong for favour of kind information.
- 9. All Court Masters concerned for information and necessary action.
- 10 The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
- 11. Notice Board.
- 12. Office File.

JOINT REGISTRAR (LISTING)

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